

National Company Law Tribunal


Allahabad Bench

CP NO. (IB) 107/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: cute chemicals vs. Uniword Sugars Pvt. Ltd.
(USPL)

SECTION OF THE COMPANIES ACT: U/S 9 OF J&B Code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	ZAIN ABBAS	Adv	Petitioner	
2.				

CP No. (IB) 107/ALD/2017

Sh. Zain Abbas for the Operational Creditor. The Registry of this Tribunal has pointed out some procedural objection/defect, informing such the present application does not seem to be in order.

Hence, there is requirement to issue a formal notice under Section 9 (5) of the Code. That apart a statutory notice be also issued to the Corporate Debtor Company in view of now a settled legal position.

The matter be listed on 21 September 2017.

Dated: 11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by
Mohd. Zaid